

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

C.P. (I.B) No.63/7/NCLT/AHM/2018

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2021

Name of the Company: Phoenix ARC Pvt. Ltd. (Trustee of Phoenix
Trust FY 14-9)
V/s.
Doshion Pvt. Ltd.

Section: 7 of the Insolvency and Bankruptcy Code, 2016

ORDER

No one appeared for the Financial Creditor.

Learned Counsel Mr. Shashvata Shukla appeared for the Corporate Debtor.

At the request of the Learned PCS Mr. Ashish Doshi for the Financial Creditor,
matter stands finally adjourned to 02.02.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 12th day of January, 2021